#### 10. Government Departments:

Government Departments;, public sector undertakings and other bodies/ institutions having substantial areas of unutilised lands must bring such land under tree cover.

11. Media and Communications:

A massive publicity campaign through the traditional media of folk art and culture, radio, television and other audio-visual aids should be undertaken to create awareness among the masses.

12. Monitoring and Evaluation:

The State/U. T. Governments should evolve appropriate monitoring and evaluation mechanisms to ensure qualitative implementation of the programme.

### Police verification for Excise Inspectors/Ineonie-tax Inspectors

2254. SARDAR JAGJIT SINGH AURORA: Will the PRIME MINISTER be pleased to state:

(a) what type of police verification is carried out for successful candidates for the posts of Excise Inspectors/Income Tax Inspectors before their appointment;

(b) whether there is any special verification procedure for the Sikh candidates; and

(c) if so, what are the reasons therefor?

THE! DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH. ENGTI): (a) Since Excise Inspectors/Income Tax Inspectors are Group 'C posts, the usual type of verification prescribed for all Group 'C posts in the Central Government is also applicable to them before appointment.

(b) No special verification is pres-cried exclusively for the Sikh candidates

(c) Does not arise.

### Shifting of Central Finger Print Bureau from Calcutta to Delhi

2255. SHRI SUKOMAL SEN: Will the Minister of HOME AFFAIRS be pleased to state whether Goernment have decided to shift the Central Finger Print Bureau from Calcutta to Delhi and if so, what are the rea sons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY AFFAIRS OF HOME (SHRI р CHIDAMBARAM): Yes Sir. Based on the report of the Task Force appointed by the Ministry of Home Affairs for setting up of National Crime Record Bureau (NCRB) it has been decided ti merge the Central Finger Print Bureau with NCRB except that portion of staff who are concerned with investigation work of CBI.

As the National Crime Record Bureau is located in Delhi the modalities of shifting Central Finger Print Bureau from Calcutta to Delhi are being worked out.

## Influx of Chakmas into Mizoram and » Tiipwra, from Bangladesh)

2256. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any assessment has been made by the Government regarding Chakma population in Mizoram and Tripura and what is their monthly average infiltration into the country from Bangladesh;

(b) whether the continuous infiltration of Chakmas into the country have any impact on the economic and ethnic problems in the region; and

(c) if so, what measures have been taken so far by Government to check their infiltration into the country and also to meet the situation arising out of these infiltration into Mizoram and Tripura?

[RAJYA SABHA]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a)' Figures of Chakma population in Mizoram and Tripura according to the 1981 census are not available. In May 1986, 2771 Chakmas infiltrated into Mizoram. They have already been sent back. As on 7-11-1986, 28, 284 tribal refugees including Chakmas have entered Tripura since 29th April, 1986.

(b) The influx has caused strain on the economy and ethnic structure in the State. However, the refugees have been separately housed in camps set up by the State Government.

(c) The security forces on the Indo-Bangladesh border are on alert. Measures have been taken for strengthening surveillance along the border which include; strengthening of BSF, construction of observation post towers and providing increased mobility to border patrols, etc. Efforts are also being made at diplomatic level for the early return of the Chakma tribal refugees who have come to Tripura. All the Chakma refugees from Mizoram have already been sent back to Bangladesh.

### Administrative Tribunals

2257. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Administrative Tribunals have evok ed much needed favourable response amongst public servants facing delays in settlement of their cases, as re ported in the Times of India of 30th October. 1986; and

(b) whether R and D organisations, such as Council of Scientific and Industrial Research, Indian Council of Agricultural Research and Indian Council of Medical Research, would be covered by the Tribunals early as per Government policies? THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) It is fact that a large number of cases have been disposed of by the various Benches of the Central Administrative Tribunal since its inception on 1st November, 1985 leading to quick disposal of cases. However, no formal study or assessment has been made to say that the Administrative Tribunals have evoked favourable response amongst public servants.

(b) The Administrative Tribunals Act, 1985 empowers the Central Government to extend by notification the jurisdiction of the Central Administrative Tribunal over the employees of organisations like Council of Scientific and Industrial Research, Indian Council of Agricultural Research and Indian Council of Medical Research. Notifications are issued by the Central Government extending the jurisdiction of the Tribunal over the employees of such organisations as per the need and administrative convenience. Such Notification was issued on 31st October, 1986 in respect of the Council of Scientific and Industrial Research.

# Fake Passport Racket unearthed

2258. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news report that appeared in the "Statesman" dated the 22nd October. 1986 regarding Fake Passport racket unearthed in the Capital;

(b) If so, the details thereof;

(c) whether it has also been stated that these persons had links with a group of terrorists in Punjab and sending them out of India on fake passports; and